

**RBI/2006-2007/346
DNBS (PD) CC. No. 5 / SCRC / 10.30.000/ 2006-2007**

April 25, 2007

All registered Securitisation Companies/Reconstruction Companies

Quarterly Statement to be submitted by Securitisation Companies/Reconstruction Companies registered with the Reserve Bank of India under Section 3(4) of the SARFAESI Act

The Reserve Bank of India in exercise of the powers conferred on it under Section 12 A of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (SARFAESI Act) hereby prescribes quarterly statement in the formats enclosed viz. SCRC 1 & SCRC 2, to be submitted by Securitisation Companies/Reconstruction Companies registered with the Bank. The statements should be submitted within 15 days of the close of the quarter to which it pertains, to the Department of Non-Banking Supervision, Central Office, Reserve Bank of India, 2nd floor, "B" Wing, World Trade Centre, Centre I, Cuffe Parade, Colaba, Mumbai 400005. The first such statement should be forwarded for the quarter ending March 31, 2007.

Kindly acknowledge receipt.

Yours faithfully,

(P.Krishnamurthy)
Chief General Manager-in-Charge

Quarterly Statement on Asset acquired, securitized and reconstructed
Name of the SC/RC:

Amount in Rs. in lakh

Sr.No.	Particulars	As reported on (1)	Position during the quarter (2)	Total as on (1+2)
1	Book Value of the Assets acquired from banks/FIs			
2	Cost of acquisition by the SC/RC			
2 (a)	Of, 2 above, consideration paid by issue of bonds and debentures			
2 (b)	Of, 2 above, consideration paid by cash			
3	Of (1) above, value of the assets transferred to the Trust for securitisation			
4	Amount of Security Receipts (SRs) issued			
5	Of (4) above, amount of SRs subscribed by the selling bank/FIs			
6	Of (4) above, amount of SRs subscribed by FIIs			
7	Of (4) above, amount of SRs subscribed by other QIBs			
8	Of (4) above, amount of SRs subscribed by the SC/RC			
9	Of (4) above, amount of SRs completely redeemed			
10	Of (4) above, amount of SRs partially redeemed			
11	Of (1) above, total value of the assets reconstructed including those reconstructed after securitization			

Date:

Name of the Authorised signatory

(Signature & Seal)

SCRC 2

**Quarterly Statement on Assets acquired, securitized and reconstructed –
Bank-wise (Total)
Name of the SC/RC:**

Amount in Rs. lakh

Name of the bank/FI	Book Value of the Assets acquired from banks/FIs	Acquisition Price		The amount redeemed out of assets acquired	Outstanding
		Cash	Bonds/debentures		
1	2	3	4	5	6
Total					